GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

RAJYA SABHA UNSTARRED QUESTION NO. †3035

TO BE ANSWERED ON 21.03.2018

Development of sports grounds at district and block level

†3035. SHRI RAM NATH THAKUR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that a plan has been chalked out for developing sports grounds at district and block level across the country to promote the interest of youths towards sports;
- (b) if so, the details thereof; and
- (c) the funds allotted for the development of sports grounds in the budget of 2018-19, the complete details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS {COL. RAJYAVARDHAN RATHORE (RETD.)}

- (a) & (b) Since Sports is a State subject, promotion of Sports in the country, including developing sports grounds at district and block level, is primarily the responsibility of the respective State Government. The Central Government complements/supplements the efforts of the State Governments in this regard. This Ministry is implementing a Central Sector Scheme, namely, Khelo India Scheme which inter-alia, includes the verticals of 'Play Field Development' and 'Utilisation and Creation/ Upgradation of Sports Infrastructure' which have provisions for providing financial assistance to eligible entities for development of playgrounds and playing areas. Salient features of the verticals are given at Annexure I.
- (c) There is no separate fund allocation for the development of sports grounds in Khelo India Scheme. Creation of sports infrastructure under the Khelo India Scheme is demand driven. Proposals, as and when received from States, if complete in all respects and technically feasible, are sanctioned subject to availability of funds.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. †3035 FOR 21.03.2018 ASKED BY SHRI RAM NATH THAKUR, MP REGARDING DEVELOPMENT OF SPORTS GROUNDS AT DISTRICT AND BLOCK LEVEL

Annexure – I

Salient features of Khelo India vertical 'Play Field Development'

A National inventory of playfields and sports infrastructure will be prepared on a Geographic Information System (GIS) platform for their optimum utilisation. In order to put in place a strong institutionalized mechanism for preserving, protecting, developing and promoting playfields, State and district playfield Associations will be created in all States/UTs on the lines of National Playfield Association of India (NPFAI). District and State level Associations will register existing play areas, map them on the GIS platform and affiliate with the National Playing Fields Association (NPFAI) through district and State associations, thereby creating a National database. Development of playgrounds in all gram panchayats can be taken up in convergence with the scheme of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and any other scheme(s) of the State Government/Central Government. It would also include development of model playfields on pilot basis.

Salient features of Khelo India vertical 'Utilisation and Creation/ Upgradation of Sports Infrastructure'

Majority of the schools, colleges and even Universities lack proper play grounds as well as sporting infrastructure in the country. Efforts will be made to utilize the existing available sports infrastructure through a system of active management committee consisting of players and members of neighborhood community as well all over the country especially those under the control of Central Government/State Governments. A suitable mechanism will be evolved to identify gaps in availability of sporting infrastructure across the country and fill these gaps with support under Khelo India. Scheme of Khelo India will also be converged with Members of Parliament Local Area Development (MPLAD) Scheme. The States may also provide for convergence of Member of Legislative Assembly Local Area Development (MLALAD) Scheme with Khelo India Scheme. This Component will have the following two sub components:

- i. University Centre of Excellence Programme: For setting up centers of sporting excellence in selected Universities.
- ii. Creation of Appropriate Sports Infrastructure: Under this component, grants-in-aid will be provided to States/ UTs, SAI etc. to develop critical sports infrastructure and other infrastructure where there are gaps.
